

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**CP (CAA) No. 27/230/HDB/2023
AND
IA (CA) 79/2024 in CP (CAA) No. 27/230/HDB/2023
u/s. 230 of Companies Act, 2013**

IN THE MATTER OF:

M/s. Nicomac Machinery Private Limited (Transferor Company) and M/s. KSK Energy Ventures Limited (Transferee Company) and their respective shareholders and creditors **...Petitioner**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP (CAA) No. 27/230/HDB/2023

Matter adjourned to 18.04.2024

IA (CA) 79/2024

Learned Counsel Mr VB Raju, for applicant present.

Mr Satheesh Kumar, AO from RD Office present physically.

Objections if any by the RD, matter adjourned to 18.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)